

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No.613 of 2016**

Janak Sahu & Another ... **Appellants**
-versus-
Sheo Bachan Verma & Another ... **Respondents**

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

6/ 25.03.2021 No one appears on behalf of the appellants.
This case is adjourned.

(Ananda Sen, J.)